road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.

- (ii) The Government has constituted National Road Safety Council as the apex body to take policy decisions in matters of road safety. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees.
- (iii) The Ministry has adopted a multi pronged strategy to address the issue of road safety based on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care.
- (iv) Road safety has been made an integral part of road design at the planning stage.
- (v) Road Safety Audit of selected stretches of National Highways/Expressways.
- (vi) Establishment of driving training institutes.
- (vii) Tightening of safety standards of vehicles like helmets, seat belts, powersteering, rear view mirror.
- (viii) Publicity campaigns on road safety awareness.

Location of toll posts in Odisha

1220. SHRI DILIP KUMAR TIRKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether toll gates in Odisha are located within 60 kms. of distance and also within 10 kms. radius of the cities which are against National Highways Toll Policy;
 - (b) if so, whether Government has taken any steps in the matter;
 - (c) if so, the details of action taken or proposed to be taken thereon; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) Sir, Gangapada Toll Plaza and Manguli Toll Plaza are in Municipal limit of Khurda and Chaudwar respectively. The distance between (i) Gangapada Toll Plaza and Manguli Toll Plaza, and (ii) Manguli Toll Plaza Panikoili Toll Plazas are less than 60 kms. These Toll Plazas were set up before publication of Fee Rule 2008 when such conditions were not in vogue.

(b) to (d) Shifting of Toll Plaza from Manguli to km. 40.50 towards Panikoili is covered in the Concession Agreement for 6-laning of Chandikhole Bhubaneshwar Section of NH 5. Thus the distance between Gangapada Toll Plaza and Toll Plaza at km. 40.50 would be more than 60 km. as well as the Toll Plaza at km. 40.50 will be beyond 10 km. of Chaudwar Municipality.

Shifting of Toll Plaza at Gangapada and Panikoili will be examined during 6-laning of the project, for which feasibility study is in progress.

Laying of Highways in backward regions during Twelfth Plan

- †1221. SHRI MOHAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the length of new roads in lakh kilometres that would be laid under road transport sector in the backward States of the country as envisaged in the Twelfth Five Year Plan;
- (b) the funds allocated by the Planning Commission for construction of roads in the said region in the Twelfth Five Year Plan; and
- (c) whether all the tribal areas in the country would be covered by National Highways in the Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The development and maintenance of State Roads are entrusted with the concerned State Governments. The development of NHs is taken up irrespective of caste, creed and religion.

(b) and (c) Does not arise. However, for development/upgradation of NHs and State Roads in less economic active parts of the country, the Government has taken up Special Accelerated Road Development Programme in the North East (SARDP-NE) including Arunachal Pradesh Package and Special programme for development

[†]Original notice of the question was received in Hindi.